

ITEM NO.2
SECTION III

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 7951/2002

VIRAJ TRA DESAI

Petitioner(s)

VERSUS

STATE OF GUJARAT . & ORS.

Respondent(s)

(ONLY SLP(Cr1) No. 5309 of 2003 is to be listed before Registrar.)

WITH

SLP(Cr1) No. 5309/2003 (II-B)

Date : 14-09-2020 This petition was called on for hearing today.

For Petitioner(s)

Ms Karishma Maria, Adv.
Ms. Aparna Bhat, AOR
M/S. Lawyer S Knit & Co, AOR

For Respondent(s)

Mr. Aniruddha P. Mayee, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

SLP(Cr1) No. 5309/2003

As per office report, ld. Counsel for the petitioner has neither taken fresh steps nor furnish fresh address in respect of respondent nos.7,8 and 10 for alternative arrangement. However, ld. counsel for the petitioner submits that she wishes to withdraw this petition. Registry to process the matter for listing before the Hon'ble Judge in Chamber accordingly.

ANIL LAXMAN PANSARE
Registrar